

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 122/2016
M.A. No. 97/2016
M.A. No. 98/2016

New Delhi, this the 14th day of January, 2016

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

1. Pramila Khanna
Aged about 52 years,
W/o Sh. Hemant Khanna,
R/o G1/110, Eros Garden Charmwood Village,
Suraj Kund Road, Faridabad, Haryana.
2. Rekha Sinha
Aged about 42 years,
W/o Sh. Anil Kumar Sinha,
R/o 617, Asia House, K.G. Marg,
New Delhi.
3. Piyusha Sharma
Aged about 46 years,
W/o Sh. B.K. Sharma,
R/o WZ-3352, Mahindra Park,
Rani Bagh, Delhi-110034.
4. Kavita Devi
Aged about 56 years,
W/o Sh. Brij Mohan Gupta,
R/o H.No. 284, Rajdhani Enclave,
Pitampura, Delhi-110034.
5. Lalita
Aged about 49 years,
W/o Sh. Tej Bhan Kaushik,
R/o Praveen Bhardwaj, Flat No. 105,
Amit Apartment,
Sector-13, Rohini,
Delhi-85.
6. Madhu Lata
Aged about 45 years,
W/o Sh. Subash Kaushik,

R/o H.No. 527, Gali No.2,
Main Shyam Park, Sahibabad,
Ghaziabad, U.P.

7. Santosh Kumar Sharma
Aged about 49 years,
W/o Sh. D.N. Sharma,
R/o WZ-1598, Ground Floor,
Nangal Raya,
New Delhi-110046.
8. Pushpa Devi
Aged about 48 years,
W/o Sh. Anil Kumar Singh,
R/o RZ-62/345, Mohan Nagar,
Gali No.10, Pankha Road,
New Delhi-110046.
9. Vijay Goel
Aged about 56 years,
W/o Sh. Sushil Kumar Goel,
R/o 10983/5, East Park Road,
Doriwala, New Rohtak Road,
New Delhi-110005.
10. Manoj Kumar Jha
Aged about 47 years,
S/o Sh. Tej Narayan Jha,
R/o K-1, Extn.-4, Jaildar Enclave,
Mohan Garden, Uttam Nagar,
Delhi-59.
11. Sudesh Sharma
Aged about 46 years,
W/o Late Sh. Parveen Kumar,
R/o H.No. 449, VPO Dichau Kalan,
Near Hanuman Mandir,
New Delhi-43.
12. Santosh
Aged about 43 years,
W/o Sh. Satveer Singh,
R/o C-58, Deep Rani Marg,
Kauganchedi Road, VPO Chhabra,
New Delhi-110071.

13. Naresh Dagar
Aged about 43 years,
D/o Sh. Ishwar Singh,
R/o VPO Jharoda Kalan,
New Delhi-110072.
14. Ram Niwas Sharma
Aged about 46 years,
S/o Sh. Sandhu Sharan Singh,
R/o A-104/III, West Vinod Nagar,
Delhi-110092.
15. Shesh Kumar Jha
Aged about 46 years,
S/o Sh. Laxman Jha,
R/o D-60, Gali No. 3 Extn., Part-I,
Mukundpur, Delhi-110042.
16. Urnit Kunchhal
Aged about 50 years,
W/o Sh. Vijay Kunchhal,
R/o 29, U.B., Jawahar Nagar,
Delhi-110007.
17. Beena Rani
Aged about 54 years,
S/o Late Sh. Raj Kumar,
R/o G-1/531, Dalmill Road,
Uttam Nagar, New Delhi.
18. Prem Lata
Aged about 48 years,
W/o Sh. Vinod Kumar Vashisht,
R/o C-225, Type-IV, Nanakpura,
South Moti Bagh, New Delhi.
19. Madhu Bhardwaj
Aged about 49 years,
W/o Sh. Rajesh Bhardwaj,
R/o D-181-C, Freedom Fighter Colony,
Neb Sarai, New Delhi-110068.
20. Saroj Saxena
Aged about 54 years,
W/o Sh. Rajesh Kumar Saxena,
R/o 2138, Type-IV, DDA Flats,
Gulabi Bagh, New Delhi-110007.

21. Shammi Kapoor
Aged about 40 years,
W/o Sh. Rajeev Kapoor,
R/o 2/49, Ramesh Nagar,
New Delhi-110015.
22. Dr. Raman Kumar Mishra
Aged about 47 years,
S/o Late Sh. Jagdish Mishra,
R/o B-360, Krishna Park,
Devli Road, Khanpur,
New Delhi-110062.
23. Anita Sem Semwal
Aged about 48 years,
W/o Sh. Ramesh Chhiber,
R/o B-180, Saraswati Vihar,
New Delhi-34.
24. Seema
Aged about.....Years,
D/o Sh. Shankar Dass,
R/o 125 – B/2, Govind Puri,
Kalkaji, New Delhi-110019.
25. Kavita Pandey
Aged about 41 years,
W/o Sh. Mahesh Pandey,
R/o E-1/1018, Sector-15,
Rohini, Delhi-110089.
26. Narayan Kumar Jha
Aged about 43 years,
S/o Sh. Baidya Nath Jha,
R/o A-5, 182-C, Paschim Vihar,
New Delhi-110063.
27. Eshu Rani
Aged about 52 years,
W/o Sh. Subodh Kumar,
R/o E-118, Vikas Nagar, Hastal,
Uttam Nagar, Delhi-110059.
28. Ashu Bhutani
Aged about 43 years,
W/o Sh. Bharat Bhushan Bhutani,

R/o B-12, South Anarkali, Gali No.7,
Delhi-110051.

29. Jibanawl Mishra
Aged about 49 years,
S/o Sh. Bhagirathi Mishra,
R/o Village.....
30. Madhu Rani Tanwar
Aged about 44 years,
W/o Sh. Krishan Pal Singh,
R/o WZ-488, Naraina Village,
New Delhi-110028.
31. Somvati
Aged about 42 years,
D/o Sh. Govind Prasad Lakhera,
R/o H.No.36, Dabri Village, Palam,
New Delhi-110045.
32. Kali Kant Jha
Aged about 45 years,
S/o Sh. Surya Narayan Jha,
R/o C-71, Phase-I, Inder Enclave,
Kirari, Suleman Nagar,
Delhi-110086.
33. Gouri Shankar Jha
Aged about 47 years,
S/o Sh. Mahendra Narayan Jha,
R/o Shree Mahavir Vishwa Vidyapeeth,
A/6, Paschim Vihar,
New Delhi-110063.
34. Satbir
Aged about 47 years,
S/o Sh. Mehar Chand,
R/o C/o Kaniba Arora,
D-15-227/Sector-3, Rohini,
Delhi.
35. Mamta Sharma
Aged about 55 years,
W/o Sh. Subodh Sharma,
R/o A-101, Guru Nanak Nagar,
Brij Puri Road,
Delhi-110094.

36. Ashu Bala Sharma
 Aged about 51 years,
 W/o Sh. Sushil Kumar Sharma,
 R/o B-739, MIG Flats, East of Loni Road,
 Delhi-110093.

37. Renu Dixit
 Aged about 46 years,
 W/o Sh. Brijender Dixit,
 R/o B-13/304, Brij Puri,
 Delhi-110094.

38. Sohan ju Chovdhary
 Aged about 44 years,
 S/o Late Sh. Ganesh Chovdhary,
 R/o 506/2, Flat No. 10, Balaji House,
 Devli, New Delhi.

39. Ram Padarth Thakur
 Aged about 47 years,
 S/o Sh. Sahedev Thakur,
 R/o C-4/84, Mangol Puri,
 New Delhi-110083.

(All applicants are working as Teachers) .. Applicants

(By Advocate : Shri M.K. Bhardwaj)

Versus

1. Govt. of NCT of Delhi,
 Through its Chief Secretary,
 I.P. Estate, New Secretariat,
 Delhi.

2. The Principal Secretary,
 Department of Education,
 Govt. of NCT of Delhi,
 I.P. Estate, New Secretariat,
 Delhi.

3. Directorate of Education,
 Through its Director,
 Govt. of NCT of Delhi,
 5, Sham Nath Marg,
 New Delhi. .. Respondents

ORDER (ORAL)**By Hon'ble Mr. P.K. Basu**

Heard the learned counsel for the applicants.

2. MA 97/2016, filed for joining together is allowed.
3. MA 98/2016, filed for seeking exemption from filing translated/typed copies of the documents, is also allowed.
4. Learned counsel for the applicants submits that applicants are working as Sanskrit Teachers in Delhi Sanskrit Academy under the respondents - Govt. of NCT of Delhi and similar persons, who are in Urdu Academy, were granted 50% of the regular salary whereas the applicants have been denied. They have filed the present O.A. seeking the following relief(s):

- “(a) To declare that the applicants are entitled for all the benefits which have been granted to the Petitioners in WP (C) No.13296/2009 & 2221/2010 and direct the respondents to grant salary to the applicants at par with part time Urdu teachers from due date and release the arrears with 9% interest.
- (b) To declare the action of the respondents in not paying salary to the applicants @ 50% of the salary payable to regularly appointed TGT/PGT (Sanskrit) as illegal, arbitrary and unjustified and direct the respondents to pay to the applicants 50% of the salary payable to regularly appointed teachers.
- (c) To extend the benefits of order dated 19.11.2012 and consequential order dated

07.05.2013 to the applicants by releasing arrears of pay with interest.

- (d) To allow the O.A. with costs.
- (e) Pass such other direction or directions/order or orders as this Hon'ble Tribunal may deem fit and proper to meet the ends of justice.”

5. The applicants have made several representations, the last being dated 19.10.2015 (Annexure A-1 colly.), on which no decision has been taken by the respondents so far.

6. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, with a direction to the respondents to consider the representation dated 19.10.2015 of the applicants and to pass appropriate reasoned and speaking order within 90 days from the date of receipt of a copy of this order. While deciding the matter, the respondents shall also take note of Hon'ble High Court's order dated 17.09.2010 in WP (C) No. 13296/2009 and W.P.(C) 2221/2010 and this Tribunal's order in O.A. No. 1875/2012 dated 19.11.2012. No costs.

Let a copy of the O.A. be enclosed to this order.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/